

:

C.A.No. 1427 OF 2004
ITEM No.MM(A)

Court No. 2

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.4 in Civil Appeal No.1427/2004

NATIONAL ALUMINIUM COMPANY LTD.

Appellant (s)

VERSUS

GERALD METALS S.A.

Respondent (s)

Date : 29/04/2005 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)Mr. V. Krishnamurthy, Adv.

For Respondent (s)Dr.A.M. Singhvi, Sr.Adv.
Mr Ejaz Maqbool, Adv.

UPON hearing counsel the Court made the following
O R D E R

List I.A.No.4 in the last week before vacation.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER